



**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 13.07.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 301/10/HDB/2018
NAME OF THE COMPANY	Sri Yadadri Lifesciences Pvt Ltd
NAME OF THE PETITIONER(S)	State Bank of India.
NAME OF THE RESPONDENT(S)	
UNDER SECTION	10 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. Anil Kumar (For) SBI	Advocate	9652151415	
A. S. Sathish Kumar for Petitioner	PCS	97909 24378	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

PCS for Corporate Applicant is present. Counsel for Financial Creditor is also present.

Matter is listed today for admission,

M/s India Law filed vakalat for financial Creditor.

For objections / reply if any, list the matter on 02.08.2018


Member (J)

Binnu